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**Title :** Need to issue 'No Objection Certificate' to the Government of Maharashtra for implementation of 'Slum Rehabilitation Programme' in Greater Mumbai. - Laid.

SHRI NARESH PUGLIA (CHANDRAPUR) : There are number of slum colonies on the Central Government lands in Greater Mumbai. The State Government of Maharashtra has launched an ambitious programme of free housing to the slum dwellers in Mumbai under 'Slum Rehabilitation Programme'. This scheme not only envisages conferring ownership rights on the slum dwellers, but it is also contemplates construction of multi-storied buildings for them by offering an appropriate package of incentives. Since this scheme will be implemented on the Central Government's land, the State Government of Maharashtra has been requesting the Central Government for quite a long time for issuing suitable directives to the concerned authorities of the Central Government for issuance of the necessary 'No Objection Certificate' so as to enable the State Government to implement their 'Slum Rehabilitation Scheme' to improve the living conditions of slum dwellers as well as environmental conditions of the slums. I urge upon the Central Government to take necessary steps in regard to issuance of the 'No Objection Certificate', as requested by the State Government of Maharashtra early so that the slum dwellers on the Central Government's land in Mumbai could take the benefit of the 'Slum Rehabilitation Scheme' of the State Government of Maharashtra.